

**SHRI BRAHMA DUTT :** There is no ban on bringing coconuts to Delhi or to the Parliament House for our Hon. Members; but not inside the Hall... (*Interruptions*).

**SHRI S. JAIPAL REDDY :** We want them inside the Central Hall.

**SHRI BRAHMA DUTT :** I think it is in the national interest to export coconut, copra and husk and utilise them also in our edible oil. There is no ban for its movement inside the country.

**PROF. P. J. KURIEN :** You know that tender coconut is very sweet. It is sweeter than the pepsicola and other colas. The Hon. Minister was pleased to say that the problem is regarding the export because of its delicate nature. The fact is that we are not to export or market the tender coconut before it gets fermented. The question is of preservation. I would like to know whether the Government is having any scheme for preserving tender coconut water and bottle it and then market it within the country and also export. In that case we will get very good export market also. I would like to know whether Government has any scheme in this regard.

**SHRI BRAHMA DUTT :** As far as we know it is profitable and we get more foreign exchange by exporting other end products. But, if there is any proposal, we definitely examine it.

**SHRI ANANDA GOPAL MUKHOPADHYAY :** Will the Government consider it seriously as to whether they can put a ban on use of green coconut? Because by using it we lose so many things coming out of coconut. Will the Government consider it seriously?

[*Translation*]

**MR. SPEAKER :** They want it to be banned entirely.

[*English*]

This is another view... (*Interruptions*).

**SHRI BRAHMA DUTT :** We cannot consider banning.

#### Implementation of reservation orders in Indian Overseas Bank

\* 342. **SHRI BANWARI LAL BAIRWA :** Will the Minister of FINANCE be pleased to state :

(a) whether Government's instructions regarding reservation for Scheduled Castes and Scheduled Tribes are being followed in the Indian Overseas Bank in recruitment and promotions to various categories of its employees; and

(b) if not, the reasons therefor and the action proposed by Government?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) and (b). A Statement is given below :

#### Statement

(a) and (b). Indian Overseas Bank has reported that the policy of the Government regarding reservations for Scheduled Castes and Scheduled Tribes, both in direct recruitment and in promotions from the clerical cadre to the lowest rung of the officers cadre, is being followed by the bank. However, the vacancies filled up through promotions by candidates belonging to the reserved categories are being calculated in the bank with reference to the total Vacancies filled up every year plus the backlog in the same category. The system followed by the bank leads to higher number of reserved vacancies than those calculated on the basis of roster system. The bank has been advised to follow the roster system as prescribed by the Government.

[*Translation*]

**SHRI BANWARI LAL BAIRWA :** Mr. Speaker, Sir, in connection with the information given by the Hon. Minister in reply to my question, I want to submit for the information of the House that on attaining independence it was felt that the people belonging to the Scheduled Castes had lagged far behind in comparison with the other communities. Therefore, the Government, in order to bring them at par with the other communities, formulated a

clear cut policy that they should be given protection in different fields. It is the heart-felt wish of the Hon. Prime Minister that they may come at par with the others at the earliest. For that, it is necessary that the policies of the Government are implemented properly. But instead of having a sympathetic attitude, it has been observed that the implementing agencies very cleverly deprive these communities of the benefit due to them. This is the reason that in the matter of reservation there is always a backlog. I want to give you a clear example in this connection. It has been said in the Statement that "the Indian Overseas Bank has reported that the policy of the Government regarding reservations for Scheduled Castes and Scheduled Tribes, both in direct recruitment and in promotions from the clerical cadre to the lowest rung of the officers cadre, is being followed by the bank. However, the vacancies filled up through promotions by candidates belonging to the reserved categories are being calculated in the bank with reference to the total vacancies filled up every year plus the backlog in the same category." I have not been able to understand what you mean by promotion upto the lowest rung of the officers cadre? Is it the first stage of promotion from clerical cadre or is it a little higher than that? First, you may kindly clarify it. Secondly, I want to know whether all the Government orders are applicable to the public sector banks also or is there some separate arrangement for them? And whether in this Bank roster system is being followed properly or not?

[English]

**SHRI JANARDHANA POOJARY :** Sir, as regards the latter part of the question the bank has not followed the roster procedure in promotions.

**SOME HON. MEMBERS :** Why?

**MR. SPEAKER :** Let him answer.

**SHRI JANARDHANA POOJARY :** But by not following the roster procedure they have provided more benefit to the scheduled castes and scheduled tribes. I just give the example.

**SOME HON. MEMBERS :** How?

**MR. SPEAKER :** Please wait. Let him complete the reply.

**SHRI JANARDHANA POOJARY :** In the Indian Overseas Bank out of 287 vacancies for general category there is provision for 154 for general 68 for Scheduled Castes and 65 for Scheduled Tribes. If the roster procedure had been followed instead of 68 there would have been only 43 for Scheduled Castes and 21 for Scheduled Tribes instead of 65...*(Interruptions)*.

Sir, instructions have been issued to follow the roster. now the matter is before the High Court. It is *subjudice*. We have given instructions to all the banks to follow the roster. We have taken serious note of it...*(Interruptions)*.

**MR. SPEAKER :** Whatever the rules say make it more strict.

#### WRITTEN ANSWERS TO QUESTIONS

[English]

##### World Bank assistance to States for silk production

\*328. **SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR :** Will the Minister of TEXTILES be pleased to state :

(a) whether the World Bank has been extending financial assistance to some States to enhance silk production;

(b) if so, the names of the States where silk production has started with the World Bank assistance;

(c) whether the World Bank has been assisting Karnataka State to enhance silk production; and

(d) if so, since when, and the details of the assistance made available to Karnataka for that purpose?

**THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) :** (a) to (d).